

(ड) इस प्रयोजन के लिए बजट में आवंटित राशि को रोक देने के क्या कारण हैं ?

रेल मंत्री (श्री ए०बी०ए० गनोखान चौधरी) : (क) से (ड) बरौती-कटिहार खंड मीटर ग्रामान के बड़े ग्रामान में बदलाव का कार्य बन्द नहीं किया गया है और उपलब्ध संसाधनों के अन्तर्गत यह कार्य किया जा रहा है। इस परि-योजना के लिए बजट में आवंटित की गयी राशि अस्थगित नहीं की गयी है।

Export of Rice to U.S.S.R.

191. SHRI SANTOSH KUMAR SAHU: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state; *

(a) whether it is a fact that rice has been exported through the Food Corporation of India to USSR during the last three years; and

(b) if so, what is the total quantity of rice exported in these years and what are the future plans in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b). Yes, Sir. The following quantities of non-basmati rice were exported by the Food Corporation of India to U.S.S.R., during the last three years:—

(In thousand tonnes)

Year	Quantity exported
1980-81	89.9
1981-82	284.3
1982-83	347.4

As at present, there is no proposal to export non-Basmati rice to U.S.S.R.

Infringement of Drug and Magic Remedies (Objectionable Advertisement) Act

192. DR. M. M. S. SIDDHU: Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

(a) whether the drug controlling authorities, both at the Central and State level are screening advertisements of common household remedies in the fields of leprosy and promotion literature;

(b) if so, in how many cases the infringement of Drug and Magic Remedies (Objectionable Advertisement) Act was detected during the years 1981 and 1982; and

(c) what action was taken in those cases and whether any prosecution was launched, if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) Yes. Screening of advertisements of all drugs, including those for leprosy, included in the Schedule to the Drugs and Magic Remedies (Objectionable Advertisements) Act is done by the State Governments through their Drug Control Authorities.

(b) and (c) Information is being collected and will be laid on the Table of the Sabha.

Medical Education Review Committee

193. DR. M. M. S. SIDDHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what were the terms of reference and the personnel of the Medical Education Review Committee; and

(b) whether the Committee has submitted its reports, if so, what are its recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI):

(a) Statements -I and II, indicating the terms of reference and composition of the Medical Education Review Committee are attached.